

[Sh. N. Dennis]

So, I urge upon the Government to keep the road in traffic worthy condition by undertaking maintenance at the earliest.

Madhya Pradesh
(iii) Need to rehabilitate people displaced on account of Barangi Irrigation Project in M.P.

[Translation]

SHRI MOHAN LAL JHIKRAM (Mandla): Mr. Speaker, Sir, about 20 years have passed since a multi-purpose "Barangi" Irrigation Project in Madhya Pradesh had been set up. The affected people of the submerged areas of Mandla and Siwani Districts have not been rehabilitated even after so many years. Neither the supply of electricity nor the facility of transportation has been provided. There is no proper arrangement of schools for the children. It was announced again by the Administration that 35 per cent amount would be released to the owners of the submerged land. But this amount has not been paid to them so far. Thus, the Government is playing with the lives of those people. By acquiring their land, they have been rendered landless as well as homeless.

I urge upon the Government that an amount of 35 per cent should immediately be paid to the displaced persons to ensure their all round development and rehabilitation.

13.35 hrs. [SHRI SHARAD DIGHE
in the Chair]

(iv) Need to evolve a Flood Control and Water Management Scheme in Mahananda sub-basin in North-Eastern Bihar

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, while the Kosi sub-basin and Teesta sub-basin, which, both form part of the Ganga basin, have received due attention from the Central Government, the Mahanan-

da sub-basin lying between them has received practically no attention from the point of view of Water Management or flood control.

The Ganga Basin Flood Control Commission has prepared a comprehensive plan for the Mahananda sub-basin and even worked out schemes under the plan but so far no scheme appears to have been taken up in a planned manner so that a phased and time-bound programme for the implementation of the plan may be evolved. Every year the recurring cycle of floods and erosion continued to take their toll in life and property.

The whole of North-East Bihar lies in the Mahananda basin and no economic development is possible without flood control and water resources management in the region. Some of the tributaries of Mahananda frequently change course, some continuously erode their banks. In many places the river-bed has risen above the adjoining land due to silting.

It is requested that the Mahananda plan be finalised with the approval of the Planning Commission, the priorities *inter se* among the schemes therewith should be determined and Central Government should underwrite the Plan to the extent of at least 50 per cent. A Mahananda Basin Flood Control and Development Authority should be constituted with the representation of the two Governments as well as the people of the region, in order to undertake the implementation of the plan in right earnest.

(v) Need to declare the West Coast Canal in Kerala as National Waterway

SHRI T. J. ANJALOSE (Alleppy): Sir, the entire stretch of the West Coast Canal in the Western Coast of Kerala had a pivotal role in the progress of the state's economic development. For centuries this was the cheapest mode of travel for the people of the State and for the transpor-